GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3255 TO BE ANSWERED ON 12TH JULY, 2019

STATE HEALTH SOCIETIES

3255. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any Committee has observed that the transfer of funds/grants to State Health Societies through the Treasury mode adopted in 2014-15 has been causing a lot of delay instead of the implementation capacity of States;
- (b) if so, the action being taken by the Government in this regard;
- (c) whether the Government is considering switching to Society mode of transfer of funds; and
- (d) if so, the time by which it is likely to be implemented in the States and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): The transfer of funds to State Health Societies (SHSs) through Treasury mode was adopted in 2014-15 under National Health Mission (NHM), a flagship programme of the Department of Health & Family Welfare. There are instances where the transfer from Treasury to SHS account does not takes place in a time bound manner. Lack of timely and uninterrupted availability of funds adversely affects—smooth and effective implementation of approved activities under NHM.

State Governments have been repeatedly requested to ensure timely release of funds from Consolidated Fund of States to the State Health Societies (SHSs) The Ministry from time to time follows up with the States for timely transfer of funds to SHSs.

(c) &(d): This Ministry had requested to Ministry of Finance for considering the proposal to switch into society mode for transfer of funds under NHM. In response, the Ministry of Finance has communicated that NHM is a Centrally Sponsored Scheme partly funded by the State Governments, as such in the spirit of co-operative federalism; it may not be desirable to disturb the current arrangement.